

**MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 42/AM10 HELD ON 13.01.2010
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT**

Meeting No. **42/87-NC-7/2009** of **NORMS COMMITTEE (NC-7)** dealing with **‘Plastic & Rubber Products’** held on **13.01.2010** under the Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPPI
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **41/AM10 held on 06.01.2010.**

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

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Case No.:10/17/87-ALC1/2009

Party Name:K K POLYCOLOR (I) LTD.

Meet No/Date:42/87-ALC1/2009
13.01.2010

Status: **Approved**

HQ File :01/87/050/00126/AM10/

RLA File :02/24/040/00215/AM08/

Lic.No/Date:0210124373
17.03.2009

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	62/0- Filled LLDPE compound (containing 68.25% filler content) Appearance: Granular; MFI:0.3 gms/10 min at 190 deg Celsius/2.16 kg load	150000.000	K.G	4740000.00	120000.00 US\$
				Total	4,740,000.00	120,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	28365000	Relevant Filler: Calcium Carbonate Appearance:White Powder;Specific Gravity:2.7; Loose Bulk Density:0.84; Moisture content:0.3% max; Calcium carbonate:97%.	102375.000	K.G	685912.50	17255.66 US\$
2	39011010	Polyethylene: Linear Low Density Polyethylene Butene comonomer based linear low density grade. Density: 0.926 g/cc; MFI: 50 g/10 min	51975.000	K.G	3347190.00	84206.04 US\$
3	34049020	Additives: Polyethylene Wax Appearance: White spray cooled prills, Viscosity @ 149 deg C, cps:40~60; Mettler drop point:112 deg. C; Density:0.94 gms/cc	3150.000	K.G	189000.00	4754.72 US\$
				Total	4,222,102.50	106,216.42

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled LLDPE Compound (containing 33%+/-1% LLDPE, 65% Calcium Carbonate and 2% Polyethylene Wax)	1 kg	1. LLDPE Granules	0.3399 kg
		2. Calcium Carbonate	0.6695 kg
		3. Polyethylene Wax	0.0206 kg

5	Case No.:14/6/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
	HQ File :01/87/050/00035/AM10/	RLA File :02/24/040/00190/AM08/	Lic.No/Date:0210124372 17.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019010	62/0- FILLED LLDPE COMPOUND (CONTAINING 77.7% FILLER CONTENT) Appearance: Granular; MFI: 6.5 gms/10 minutes at 190 deg. Celsius/2.16 kg load	150000.000	K.G	3890700.00	99000.00 US\$
				Total	3,890,700.00	99,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	28365000	Relevant Filler: Calcium Carbonate Appearance: White Powder; Specific Gravity: 2.7; Loose Bulk Density: 0.84; Moisture content:0.3% max; Calcium Carbonate:97%.	116550.000	K.G	815850.00	20498.74 US\$
2	39011010	Polyethylene: Linear Low Density Polyethylene Butene comonomer based Linear Low Density grade. Density: 0.926 g/cc; MFI: 50 g/10 min	37800.000	K.G	2256660.00	56700.00 US\$
3	34049020	ADDITIVES: POLYETHYLENE WAX Appearance: White Spray Cooled Prills, Viscosity @ 149 deg C, cps: 40~60; Mettler drop point: 112 deg. C; Density: 0.94 gms/cc	3150.000	K.G	223650.00	5619.35 US\$
				Total	3,296,160.00	82,818.09

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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Filled LLDPE Compound (containing 24+/-1% LLDPE, 74+/-1% Calcium Carbonate and 2% Polyethylene Wax)	1 kg	1. LLDPE Granules	0.24 / 2 kg
		2. Calcium Carbonate	0.7622 kg
		3. Polyethylene Wax	0.0206 kg

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Case No.: 4/15/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
HQ File :01/87/050/00109/AM10/	RLA File :02/24/040/00253/AM08/	Lic.No/Date:0210124577 19.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	62/0- Filled LLDPE compound (containing 51.8% filler content) Appearance: Granular	100000.000	K.G	3775000.00	95570.00 US\$
				Total	3,775,000.00	95,570.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	28365000	Relevant Filler: Calcium Carbonate Appearance: White Powder; Specific Gravity:2.7; Moisture content:0.3% max; Calcium Carbonate:97%	51800.000	K.G	306412.54	7718.20 US\$
2	39011010	Polyethylene: Linear Low Density Polyethylene Butene comonomer based linear low density grade	51100.000	K.G	3066000.00	77229.22 US\$
3	34049020	Additives: Polyethylene Wax Appearance: White spray cooled prills	2100.000	K.G	144900.00	3650.00 US\$
				Total	3,517,312.54	88,597.42

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled LLDPE Compound (containing 49%+/-1% LLDPE,	1 kg	1. LLDPE Granules	0.5047 kg
		2. Calcium Carbonate	0.5047 kg

49%+/-1% Calcium Carbonate and 2% Polyethylene Wax)	3. Polyethylene Wax	0.0206 kg
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Case No.:6/26/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved			
HQ File :01/87/050/00197/AM10/	RLA File :02/24/040/00278/AM08/	Lic.No/Date:0210124573 19.03.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39011090	62/0- Filled LLDPE Compound Net content of inputs: LLDPE : 49500.00 kgs., Calcium Carbonate: 97500.00 kgs., PE Wax: 3000.00 kgs.	150000.000	K.G	4686000.00	120000.00 US\$
				Total	4,686,000.00	120,000.00
<i>SLNo.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39011010	Polymer as Linear Low Density Polyethylene	51980.000	K.G	3326400.00	84106.19 US\$
2	28365000	Calcium Carbonate	102380.000	K.G	716625.00	18119.47 US\$
3	34049020	Additive as Polyethylene Wax	3150.000	K.G	226800.00	5734.51 US\$
				Total	4,269,825.00	107,960.17
Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are approved :						
		EXPORT ITEM	QTY	IMPORT ITEM	QTY	
		Filled LLDPE Compound (containing 33%+/-1% LLDPE, 65% Calcium Carbonate and 2% Polyethylene Wax)	1 kg	1. LLDPE Granules	0.3399 kg	
				2. Calcium Carbonate	0.6695 kg	
				3. Polyethylene Wax	0.0206 kg	

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Case No.:1/1/87-ALC1/2009		Party Name:K K POLYCOLOR (I) LTD.		Meet No/Date:42/87-ALC1/2009 13.01.2010		Status: Approved		
HQ File :01/87/050/00705/AM09/		RLA File :02/24/040/00237/AM09/		Lic.No/Date:0210124709 24.03.2009		Defer Date:		
Application: Request is for adhoc norms for following:								
SL.No.	ITCHS Code	EXPORT ITEM			Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	62/0- Filled LLDPE Compound Net content of inputs: Linear Low Density Polyethylene: 16500.0 kgs; Calcium Carbonate:32500.0 kgs; Polyethylene Wax: 1000.0 kgs.			50000.000	K.G	1272000.00	26500.00 US\$
						Total	1,272,000.00	26,500.00
SL.No.	ITCHS Code	IMPORT ITEM		Qty	UOM	CIF (Rs.)		CIF (Currency)
1	39011010	Linear Low Density Polyethylene		17325.000	K.G	831600.00		16971.43 US\$
2	28365000	Filler as Calcium Carbonate		34125.000	K.G	273000.00		5571.43 US\$
3	34049020	Polyethylene Wax		1050.000	K.G	78750.00		1607.14 US\$
					Total	1,183,350.00		24,150.00
Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are approved :								
EXPORT ITEM		QTY	IMPORT ITEM		QTY			
Filled LLDPE Compound (containing 33%+/-1% LLDPE, 65% Calcium Carbonate and 2% Polyethylene Wax)		1 kg	1. LLDPE Granules		0.3399 kg			
			2. Calcium Carbonate		0.6695 kg			
			3. Polyethylene Wax		0.0206 kg			

10	Case No.:2/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
	HQ File :01/87/050/00706/AM09/	RLA File :02/24/040/00239/AM09/	Lic.No/Date:0210124712 24.03.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	62/0- Filled LLDPE Compound (containing 66% filler content) Net content of input: Linear Low Density Polyethylene:28800.0 kgs; Calcium Carbonate:59400.0 kgs; Polyethylene Wax:1800.0 kgs.	90000.000	K.G	2181600.00	45450.00 US\$
				Total	2,181,600.00	45,450.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Linear Low Density Polyethylene	30240.000	K.G	1451520.00	29622.86 US\$
2	28365000	Filler as Calcium Carbonate	62370.000	K.G	498960.00	10182.86 US\$
3	34049020	Polyethylene Wax	1890.000	K.G	141750.00	2892.86 US\$
				Total	2,092,230.00	42,698.58

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled LLDPE Compound (containing 32%+/-1% LLDPE, 66% Calcium Carbonate and 2% Polyethylene Wax)	1 kg	1. LLDPE Granules	0.3296 kg
		2. Calcium Carbonate	0.6798 kg
		3. Polyethylene Wax	0.0206 kg

12	Case No.:4/2/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
	HQ File :01/87/050/00004/AM10/	RLA File :02/24/040/00223/AM09/	Lic.No/Date:0210125231 01.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
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1	39011090	62/0- Filled LLDPE Compound (containing 65% filler content) Net content of input: Linear Low Density Polyethylene: 16500.0 kgs; Calcium Carbonate: 32500.0 kgs; Polyethylene Wax: 1000.0 kgs.	50000.000	K.G	1347500.00	27500.00 US\$
				Total	1,347,500.00	27,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Linear Low Density Polyethylene	17330.000	K.G	866250.00	17325.00 US\$
2	28365000	Filler as Calcium Carbonate	34130.000	K.G	290062.50	5801.25 US\$
3	34049020	Polyethylene Wax	1050.000	K.G	84000.00	1680.00 US\$
				Total	1,240,312.50	24,806.25

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled LLDPE Compound (containing 33%+/-1% LLDPE, 65% Calcium Carbonate and 2% Polyethylene Wax)	1 kg	1. LLDPE Granules	0.3399 kg
		2. Calcium Carbonate	0.6695 kg
		3. Polyethylene Wax	0.0206 kg

15	Case No.: 5/15/87-ALC1/2009	Party Name:MOHINI ORGANICS PVT. LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
	HQ File :01/87/050/00110/AM10/	RLA File :03/95/040/00010/AM10/	Lic.No/Date:0310517938 01.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	62/0- POLYETHYLENE GLYCOL 300	5500.000	K.G	511802.50	10175.00 US\$
2	39072090	62/0- POLYETHYLENE GLYCOL 400	19800.000	K.G	1882326.60	37422.00 US\$
3	34021900	62/0- POLYOXYL 40 HYDROGENATED CASTOR OIL	19800.000	K.G	2201027.40	43758.00 US\$

					Total	4,595,156.50
						91,355.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29101000	ETHYLENE OXIDE	3905.000	K.G	294632.25	5857.50 US\$
2	29101000	ETHYLENE OXIDE	15246.000	K.G	1150310.70	22869.00 US\$
3	29101000	ETHYLENE OXIDE	13671.000	K.G	1031476.95	20506.50 US\$
				Total	2,476,419.90	49,233.00

Decision: With D/o C&PC OM No. 46011/67/2009-PC.II dated 24.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyethylene Glycol 300	1 kg	Ethylene Oxide	0.674 kg
Polyethylene Glycol 400	1 kg	Ethylene Oxide	0.770 kg
Polyoxyl 40 Hydrogenated Castor Oil	1 kg	Ethylene Oxide	0.703 kg

16	Case No.: 1/16/87-ALC1/2009	Party Name: TEGA INDUSTRIES LTD.	Meet No/Date: 42/87-ALC1/2009 13.01.2010	Status: Approved
	HQ File :01/87/050/00114/AM10/	RLA File :02/24/040/00051/AM10/	Lic.No/Date:0210128531 02.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169990	62/0- Rubber liner for Grinding Mill for Mining Industries Rubber products	400.000	M.T	60000000.00	1250000.00 US\$
				Total	60,000,000.00	1,250,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40021990	synthetic rubber PBR - any grade Poly Butadiene rubber	114.400	M.T	8236800.00	171600.00 US\$
2	40012200	Natural rubber - any grade Natural rubber	114.400	M.T	11291280.00	240240.00 US\$
3	28030010	Carbon Black - any grade	134.800	M.T	5823360.00	121320.00 US\$

		Carbon black				
4	38121000	Rubber chemical - any grade rubber chemical	8.800	M.T	2068000.00	44000.00 US\$
5	76041031	Aluminium Extruded profile Aluminium	32.000	M.T	3760000.00	80000.00 US\$
				Total	31,179,440.00	657,160.00

Decision: With DIPP letter dated 13.04.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Liner for Grinding Mill for Mining Industries (containing Min. 423.60 MT of PBR & Natural Rubber Compound & Min. 30.475 MT of Aluminium Profile)	473.122 MT	1. Synthetic Rubber PBR	112.26 MT
		2. Natural Rubber (Relevant Grade)	112.26 MT
		3. Carbon Black	134.800 MT
		4. Rubber Chemicals	8.63 MT
		5. Aluminium Extruded profile	32.00 MT

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Case No.:3/11/85-ALC3/2009	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved			
HQ File :01/85/050/00066/AM10/	RLA File :03/94/040/00740/AM09/	Lic.No/Date:0310528352 10.07.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	12542000	63/0- 250 MICRONS PVC FILM LAMINATED WITH 25 MICRON PE FILM AND COATED WITH 90 GSM PVDC (TRIPLEX)	50000.000	K.G	8050000.00	175000.00 US\$

Total 8,050,000.00 175,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC Resin	37535.000	K.G	2589915.00	56303.00 US\$
3	32071090	Pigments	220.000	K.G	20240.00	2200.00 US\$
4	38123090	PVC Stabilizer	1355.000	K.G	623300.00	13550.00 US\$
5	38122090	PVC Processing Aid	1800.000	K.G	289800.00	6300.00 US\$
6	38123090	Impact Modifier for PVC	4610.000	K.G	742210.00	16135.00 US\$
7	27101980	Lubricant	540.000	K.G	24840.00	540.00 US\$
8	48114100	Adhesive	980.000	K.G	198352.00	4312.00 US\$
9	39011010	PE FILM	3080.000	K.G	327281.00	7115.00 US\$
10	39045000	PVDC aqueous dispersion - (Primer) (Total solids 40 +/-2%)	595.000	K.G	95795.00	2083.00 US\$
11	39045000	Aqueous dispersion of vinylidene chloride)-Base Coat (Total Solid content 60+/-1%)	15890.000	K.G	2558290.00	55615.00 US\$
12	39045000	Aqueous dispersion Vinylidenns chloride- Methacrylate Copolymer - Top Coat (Total Solid Content 55+/-1%)	1730.000	K.G	79580.00	1730.00 US\$
				Total	7,549,603.00	165,883.00

Decision: With D/o C&PC OM No. 46011/105/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
250 Microns PVC Film Laminated with 25 Micron PE Film and Coated with 90 gsm PVDC (Triplex)	1 kg	1. PVC Resin	0.7507 kg
		2. Plasticizer (Epoxidised Soyabean Oil)	0.0498 kg
		3. Pigments	0.0044 kg
		4. PVC Stabilizer	0.0271 kg
		5. PVC Processing Aid	0.0144 kg
		6. Impact Modifier for PVC	0.0922 kg
		7. Lubricants	0.0108 kg
		8. Adhesive	0.0196 kg
		9. LDPE Film	0.0616 kg
		10. PVDC Aqueous Dispersion (Primer) Total solids 40+/-2%	0.0119 kg
		11. Aqueous Dispersion of Vinylidene Chloride-Base	0.3178 kg

		vinylidne Chloride –Base Coat (Total Solid Content 60+/-1%)	
		12. Aqueous Dispersion of Vinylidne Chloride – Methacrylate Copolymer Top Coat (Total Solid Content 55+/-1%)	0.0346 kg

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Case No.:11/17/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
HQ File :01/87/050/00127/AM10/	RLA File :02/24/040/00275/AM09/	Lic.No/Date:0210128984 13.07.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	62/0- Filled LLDPE Compound (containing 66% filler content) Net content of input: Linear Low Density Polyethylene: 32000.0 kgs; Filler as Calcium Carbonate: 66000.0 kgs; Additive as Polyethylene Wax: 2000 kgs.	100000.000	K.G	2667500.00	55000.00 US\$
				Total	2,667,500.00	55,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39011010	Polymer as Linear Low Density Polyethylene	33600.000	K.G	1780800.00	36342.86 US\$
2	28365000	Filler as Calcium Carbonate	69300.000	K.G	554400.00	11314.29 US\$
3	34049020	Additive as Polyethylene Wax	2100.000	K.G	130200.00	2657.14 US\$
				Total	2,465,400.00	50,314.29

Decision: With D/o C&PC OM No. 46011/44/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Filled LLDPE Compound (containing 32%+/-1%	1 kg	1. LLDPE Granules	0.3296 kg

Decision: With D/o C&PC OM No. 46011/71/2004-PC.II dated 13.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Wacker Belsil UL 9815 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee	

1 Polysiloxane)		
2. Wacker Belsil UL 9815 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee
3. Wacker Belsil HL 999 (Emulsion of Silicone Fluid/Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee
4. Wacker Finish CT 93/Finish J 52/Finish CT 93M/52M/190M (Emulsion of Amino Silicone Fluid Amino Dimethyl)	1 kg	As approved by Norms Committee
5. Wacker Powersoft 180/TH S 180/180 M/CT 590 M (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee
6. Wetsoft 230/Wetsoft NE 230 MWetsoft NE 230 MVP (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee
7. Wacker AM 927 (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee
8. Wacker Finish CT 80 E/Finish J 70 Wacker Finish CT 80 M (Emulsion of Amino Silicone Fluid/Amino Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee

9. Wacker Belsil 551 HP (Emulsion of Amino Silicone Flui/Amino Dimethyl Polysiloxane)	1 kg	As approved by Norms Committee

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Case No.:8/34/87-ALC1/2009	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
HQ File :01/87/050/00258/AM10/	RLA File :07/24/040/00207/AM10/	Lic.No/Date:0710066909 10.09.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269080	630- PP FIBC BAGS / PP WOVEN SACKS-CONTENT.PP WOVEN FABRICS 100000 KGS. PP STITCHING YARN 6000 KGS.	106000.000	K.G	10636835.00	221370.13 US\$
				Total	10,636,835.00	221,370.13

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39209080	PP WOVEN FABRICS	110000.000	K.G	7883244.77	161046.88 US\$
2	39260000	PP STITCHING YARN	6300.000	K.G	464177.18	9482.68 US\$
				Total	8,347,421.95	170,529.56

Decision: With D/o C&PC OM No. 46011/109/2009-PC.II dated 11.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP FIBC Bags/PP Woven Sacks	1 kg	1. Relevant PP Woven Fabric	1.05 kg/kg content in export product
		2. Relevant PP Stitching Yarn	1.05 kg/kg content in export product

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Case No.:1/34/87-ALC1/2009	Party Name:DODIA ESTABLISHMENT	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
HQ File :01/87/050/00251/AM10/	RLA File :03/94/040/00616/AM10/	Lic.No/Date:0310543255 29.10.2009	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39235090	63/0- Plastic Closures in different sizes. Net Content:- 1)HDPE Powder/ Granules - 21758.00 Kgs 2)LDPE Powder/ Granules- 31429.00 KGS 3)CRCA Sheet (Indigenous)- 21758.00 Kgs	74945.000	K.G	4400000.00	93617.00 US\$
				Total	4,400,000.00	93,617.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39012000	HDPE Powder/ Granules	22846.150	K.G	1143000.00	24319.15 US\$
2	39011010	LDPE Powder/ Granules	33000.000	K.G	1848000.00	39319.15 US\$
				Total	2,991,000.00	63,638.30

Decision: With D/o C&PC OM No. 46011/20/2006-PC.II dated 24.12.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures	1 kg	1. HDPE Granules	1.05 kg/kg in the export product
		2. LDPE Granules	1.05 kg/kg in the export product

Case No.:3/36/87-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved			
HQ File :01/87/050/00275/AM10/	RLA File :03/95/040/00519/AM10/	Lic.No/Date:0310546093 17.11.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

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1	39199090	62/0- 51975 DS PET FILM TAPE SIZE 615MM X 50 MTR LENGTH 36 ROLLS = 1107 SQM	1107.000	Sq. meter	587733.00	7836.44 EURO	
2	39199090	62/0- 51975 DS PET FILM TAPE SIZE : 615MM X 100 MTR LENGTH 30 ROLLS = 1845 SQM	1845.000	Sq. meter	979555.00	13060.73 EURO	
				Total	1,567,288.00	20,897.17	

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39199090	51975 DS PET FILM TAPE SIZE : 1240 MM X 50 MTR LENGTH 18 ROLLS = 1116 SQM	1116.000	Sq. meter	367333.00	4897.78 EURO
2	39199090	51975 DS PET FILM TAPE SIZE : 1240 MM X 100 MTR LENGTH 15 ROLLS = 1860 SQM	1860.000	Sq. meter	612222.00	8162.96 EURO
				Total	979,555.00	13,060.74

Decision: With D/o C&PC OM No. 46011/33/2006-PC.II dated 01.01.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Adhesive Coated Polyester Film Tape (Width 615mm)	1 Sq. Mtr.	Relevant Adhesive Coated Polyester Film Tape in jumbo rolls (Width 1240mm)	1.01 Sq. Mtr.

3.2 Following applications are **withdrawn**:

Case No.:2/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved			
HQ File :01/87/050/00284/AM10/	RLA File :08/24/040/00233/AM10/	Lic.No/Date:0810084508 30.11.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)

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1	39075000	62/0- Alkyd Resin CA 3045 (60% Resin content)	80000.000	K.G	5760000.00	120000.00 US\$
				Total	5,760,000.00	120,000.00

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	19360.000	K.G	1440000.00	30000.00 US\$
2	29054500	Glycerine	6400.000	K.G	336000.00	7000.00 US\$
3	29053100	Mono Ethylene Glycol (MEG)	2640.000	K.G	144000.00	3000.00 US\$
4	29141990	Cyclo Hexanon	2640.000	K.G	240000.00	5000.00 US\$
5	29023000	Toluene Condn...:- This Lic issued under para 4.7.1 of H.B. 2009-14 norms fixed by ALC vide M.No.10/87- ALC1/2009 dtd.03.06.2009 .RLA F.No.08/24/40/227/am09	35840.000	K.G	1488000.00	31000.00 US\$
				Total	3,648,000.00	76,000.00

Decision: As per Agenda, the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 10/87/ALC-1/2009 dt. 03.06.2009 (RLA F.No. 08/24/40/227/AM09). Hence, case was **withdrawn**.

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Case No.: 3/39/87-ALC1/2009	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Approved
HQ File :01/87/050/00293/AM10/	RLA File :05/23/040/00090/AM10/	Lic.No/Date:0510254321 09.12.2009	Defer Date:

Application: Request is for adhoc norms for following:

SLNo.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042200	63/0- PVC Compound-Suitable for Cables	500000.000	K.G	23500000.00	483539.09 US\$
				Total	23,500,000.00	483,539.09

SLNo.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042290	PVC Resin	278500.000	K.G	11144683.65	229314.45 US\$
2	29173920	Plasticizer-DOP-Diethyl Phthalate	150000.000	K.G	8602200.00	177000.00 US\$
				Total	19,746,883.65	406,314.45

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206210	Polyester Film(Biaxially Oriented Polyester film) or Polyester Chips: 328380.00 Kg. @ USD 1.60 per kg total CIF Value USD 5,25,408.00	312750.000	K.G	29826968.00	638010.00 US\$
2	39100090	Poly Dimethyl Siloxane: Chemical Name - Poly Dimethyl Siloxane. Transparent viscous liquid with slight characteristic odour.	13110.000	K.G	2849950.00	60961.50 US\$
3	39100000	Poly Methyl Phenyl Siloxane: Chemical Name -Poly Methyl Phenyl siloxane. Colorless , odourless liquid.	330.000	K.G	276924.00	5923.50 US\$
4	39100000	Methyl Hydrogen Polysiloxane: Chemical Name -Methyl Hydrogen Polysiloxane.Colorless , odourless liquid.	150.000	K.G	30645.00	655.50 US\$
5	38159090	Organo Platinum complex in Poly dimethyl Siloxane: Chemical Name - Organo Platinum complex in Poly dimethyl Siloxane.Viscous liquid with slight odour.Color - Transparent to slight yellowish.	120.000	K.G	2244000.00	48000.00 US\$
				Total	35,228,487.00	753,550.50

Decision: CLA, New Delhi vide their letter dated 24.12.2009 informed that the advance authorization was issued to the firm on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 16/87/ALC-1/2009 dt. 15.07.2009 . Hence, case was **withdrawn**.

3.3 Following application is **rejected**:

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Case No.:7/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Rejected			
HQ File :01/87/050/00158/AM10/	RLA File :08/24/040/00052/AM09/	Lic.No/Date:0810082017 04.08.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169400	61/0- HAT 600MM HEIGHT x 3000MM LONG ARCH TYPE FENDER	39.000	Number	7079625.00	166579.41 US\$
2	40169400	61/0- HZF 400MM H x 2000MM LONG LEG TYPE FENDER	8.000	Number	170000.00	4000.00 US\$

3	40169400	61/0- HZF 1000 x 1000 RUBBER FENDER	54.000	Number	4750650.00	111780.00 US\$
4	40169400	61/0- FRONTAL FRAME WITH UHMW PE PADS	9.000	Number	6504412.50	153045.00 US\$
5	40169400	61/0- BOAT LANDING RUB- STRIP (RUBBER FENDER)	6.000	Number	393827.53	9266.53 US\$
6	40169400	61/0- JACKET LEG RUB- STRIP (RUBBER FENDER)	8.000	Number	311049.00	7318.80 US\$
7	40169400	61/0- SHOCK CELL (RUBBER FENDER)	4.000	Number	716929.95	16868.94 US\$
8	40169400	61/0- SHEAR FENDER (RUBBER FENDER)	2.000	Number	402087.83	9460.89 US\$
				Total	20,328,581.81	478,319.57

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40023100	STYRENE BUTADIENE RUBBER (SBR RUBBER)	17128.260	K.G	1712826.30	39740.78 US\$
2	40020000	NATURAL RUBBER	15931.940	K.G	1593194.40	36965.07 US\$
3	28030090	CARBON	11785.390	K.G	494986.40	11484.60 US\$
4	25030000	INSOLUBLE SULPHUR	1199.010	K.G	119901.09	2781.93 US\$
5	40023900	POLYBUTADIN CICAMER	14162.450	K.G	1019695.81	23658.83 US\$
6	38121000	RUBBER CHEMICAL (ACCELATOR)	2466.220	K.G	332939.40	7724.81 US\$
7	38123000	RUBBER CHEMICAL (ANTI OXIDANT)	2451.840	K.G	490368.34	11377.45 US\$
8	72084010	STEEL	79273.000	K.G	3567285.00	82767.62 US\$
9	39269000	ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE (UHMW PE) Condn.: - This licence issued under para 4.7 of H.B. 2004-09 for fixation of norms.	5823.000	K.G	902565.00	20941.18 US\$
				Total	10,233,761.74	237,442.27

Decision: The case was discussed and it was observed that the reminder was issued to firm by DGFT on **07.10.2009** followed by **final reminder** on **26.11.2009**, but firm failed to furnish the information called for by **DIPP**. Hence, the Committee decided to **reject** the case. Committee also decided to direct RLA not to issue further advance authorizations for above export product till further directions from this office.

3.4 Following applications are **deferred**:

MANUAL CASE

3.4.1	Case No. A-126	Status: Deferred
	NC No.: 41/AM10 Dated: 13.01.2010	

Subject: Merger of SION for the same export product with different input – regarding.

Position: D/o C&PC have informed that the matter is under submission in their office and they will furnish comments.

Deferred for Four Weeks.

ONLINE CASES

1	Case No.:18/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00729/AM09/	RLA File :04/24/040/00186/AM09/	Lic.No/Date:0410099618 30.10.2008	Defer Date:10.02.2010
Position: DIPP vide their letter dated 13.01.2010 have informed that the reply submitted by firm vide letter dated 20.11.2009 is not proper. The firm have stated that 75% export product as against 100 kg which is not very clear. The firm may again be asked to furnish exact net weight of the export product.				

2	Case No.:3/39/87-ALC1/2008	Party Name:TRP SEALING SYSTEMS (INDIA) PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00623/AM09/	RLA File :31/24/040/00043/AM09/	Lic.No/Date:3110036660 29.12.2008	Defer Date:03.02.2010
Position: The firm vide their letter dated 13.01.2010 have sought for 15 days time to submit their reply. The request of the firm was considered by the Committee and the same was permitted.				

3	Case No.:30/2/87-ALC1/2009	Party Name:SOLVAY SPECIALITIES INDIA PVT.LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00741/AM09/	RLA File :03/95/040/00744/AM09/	Lic.No/Date:0310501120 02.01.2009	Defer Date:27.01.2010
Position: D/o C&PC will furnish comments.				

6	Case No.:3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:03.02.2010
	Position: D/o C&PC will issue fresh D/L.			

11	Case No.:26/2/87-ALC1/2009	Party Name:SUJA SHOEI INDUSTRIES PVT LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00737/AM09/	RLA File :04/24/040/00304/AM09/	Lic.No/Date:0410103427 27.03.2009	Defer Date:10.02.2010
	Position: Reminder issued to firm by DGFT on 23.09.2009, 07.10.2009 and 17.11.2009 in response to D/L issued by DIPP. Final Reminder may be issued to firm by DGFT.			

13	Case No.:3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

14	Case No.:4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518037 01.05.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

19	Case No.:3/27/87-ALC1/2009	Party Name:BASRUR UNISEAL PRIVATE LIMITED.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00204/AM10/	RLA File :07/24/040/00142/AM10/	Lic.No/Date:0710065930 14.07.2009	Defer Date:27.01.2010
	Position: Reply is awaited from the firm.			

21	Case No.:8/20/87-ALC1/2009	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00159/AM10/	RLA File :08/24/040/00254/AM08/	Lic.No/Date:0810082027 04.08.2009	Defer Date:10.02.2010
	Position: D/L issued by DIPP on 17.09.2009 followed by reminder to firm by DGFT on 07.10.2009. Final Reminder may be issued to firm by DGFT.			

23	Case No.:9/26/87-ALC1/2009	Party Name:ANDHRA POLYMERS PVT LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00200/AM10/	RLA File :09/24/040/00152/AM10/	Lic.No/Date:0910038969 14.08.2009	Defer Date:27.01.2010
	Position: Reply is awaited from the firm.			
27	Case No.:1/37/87-ALC1/2009	Party Name:CLARK RUBBERS LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00283/AM10/	RLA File :03/94/040/00576/AM10/	Lic.No/Date:0310543636 03.11.2009	Defer Date:10.02.2010
	Position: With DIPP letter dated 13.01.2010, following information may be called for from the firm by DGFT: i) Details of indigenous input along with their quantity; ii) Percentage moisture content in import and export separately; and iii) Percentage composition of rubber compound to be imported.			
30	Case No.:3/37/87-ALC1/2009	Party Name:SUPER MOUNT PACK PVT.LTD,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00285/AM10/	RLA File :07/24/040/00328/AM10/	Lic.No/Date:0710068525 30.11.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			
31	Case No.:4/37/87-ALC1/2009	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00286/AM10/	RLA File :17/24/040/00040/AM10/	Lic.No/Date:1710002867 30.11.2009	Defer Date:10.02.2010
	Position: D/o C&PC will furnish comments.			
32	Case No.:5/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00287/AM10/	RLA File :08/24/040/00234/AM10/	Lic.No/Date:0810084605 02.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			
	Case No.:6/37/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred

33	HQ File :01/87/050/00288/AM10/	RLA File :08/24/040/00237/AM10/	Lic.No/Date:0810084606 02.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

34	Case No.:7/37/87-ALC1/2009	Party Name:BHAGWAN PACKAGING INDUSTRIES PVT.LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00289/AM10/	RLA File :03/94/040/00725/AM10/	Lic.No/Date:0310548754 02.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

35	Case No.:1/39/87-ALC1/2009	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00291/AM10/	RLA File :03/95/040/00459/AM10/	Lic.No/Date:0310549839 09.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

36	Case No.:2/39/87-ALC1/2009	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00292/AM10/	RLA File :05/23/040/00089/AM10/	Lic.No/Date:0510254265 09.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

38	Case No.:1/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00300/AM10/	RLA File :31/24/040/00173/AM10/	Lic.No/Date:3110041224 23.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

39	Case No.:5/42/87-ALC1/2009	Party Name:PETRO ARALDITE PVT.,LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00304/AM10/	RLA File :04/24/040/00245/AM10/	Lic.No/Date:0410110390 23.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

42	Case No.:2/42/87-ALC1/2009	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00301/AM10/	RLA File :31/24/040/00181/AM10/	Lic.No/Date:3110041271 30.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

43	Case No.:3/42/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00302/AM10/	RLA File :03/95/040/00636/AM10/	Lic.No/Date:0310553085 31.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

44	Case No.:4/42/87-ALC1/2009	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00303/AM10/	RLA File :03/95/040/00634/AM10/	Lic.No/Date:0310553092 31.12.2009	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

45	Case No.:10/42/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00309/AM10/	RLA File :07/24/040/00373/AM10/	Lic.No/Date:0710069238 04.01.2010	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

46	Case No.:11/42/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00310/AM10/	RLA File :07/24/040/00374/AM10/	Lic.No/Date:0710069239 04.01.2010	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

47	Case No.:8/42/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00307/AM10/	RLA File :07/24/040/00375/AM10/	Lic.No/Date:0710069235 04.01.2010	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

	Position: D/o C&PC will furnish comments.
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48	Case No.:9/42/87-ALC1/2009	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00308/AM10/	RLA File :07/24/040/00376/AM10/	Lic.No/Date:0710069236 04.01.2010	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

49	Case No.:12/42/87-ALC1/2009	Party Name:ATUL LIMITED,	Meet No/Date:42/87-ALC1/2009 13.01.2010	Status: Deferred
	HQ File :01/87/050/00311/AM10/	RLA File :08/24/040/00273/AM10/	Lic.No/Date:0810085558 05.01.2010	Defer Date:03.02.2010
	Position: D/o C&PC will furnish comments.			

Meeting ended with thanks to Chair and all participants.
